

1	2	3
1987-88	9.1	10.1*
1988-89	3.9	8.5
1989-90	6.1	5.4

\*(based on indices converted from base 1960=100)

(b) and (c). The price rise is due to imbalances in demand and supply of certain commodities, and excess liquidity in the system. The Government has adopted a package of measures to keep prices under check. These include maintaining supplies of essential commodities at adequate levels through public distribution system, augmenting supplies as feasible, exercising fiscal and monetary discipline and action against hoarders and black-marketeers.

**IDBI assistance for setting up Haldia Petro-Chemical Complex**

742. SHRI SATYAGOPAL MISRA: Will the Minister of FINANCE be pleased to state:

(a) whether the Industrial Development Bank of India (IDBI) has agreed to finance for the setting up of the petro-chemical complex at Haldia, West Bengal;

(b) if so, the details thereof; and

(c) if not the reasons therefor?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) to (c). Industrial Development Bank of India (IDBI) has reported that it has not yet received any application for financial assistance for revised integrated project of petrochemical complex at Haldia, West Bengal as proposed now.

**Foreign Tourists Visited India**

743. SHRI JANAK RAJ GUPTA:  
SHRI GOPI NATH GAJAPATHI:

Will the Minister of TOURISM be pleased to state:

(a) the target set for the arrival of foreign tourists to India in 1988 and in 1989;

(b) the approximate number of foreign tourists actually visited during that period;

(c) whether the arrival of foreign tourists declined in 1989 than the previous years;

(d) if so, the reason therefor; and

(e) the steps taken to increase the flow of foreign tourists into the country?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU):

(a) and (b). As per the growth target of 7 percent per annum fixed by the Planning Commission for the Seventh Plan period, the target of tourist arrivals excluding the nationals of Pakistan and Bangladesh work out to 12.45 lakhs and 13.27 lakhs for the years 1988 and 1989 respectively. The actual arrivals during these years were 12.40 lakhs and 13.37 lakhs respectively.

(c) and (d). There has not been any decline in tourist arrivals in India during 1989 as compared to previous year.

(e) Government propose to attract more foreign tourists to the country by diversifying tourist attractions and by providing adequate infrastructural facilities. The marketing efforts in selected countries are also being strengthened and the year 1991 has been declared as 'Visit India Year' to improve the image of India as a tourist destination.

**Installation of low Power T.V. Relay Centre as Mon in Nagaland**

744. SHRI SHIKIHO SEMA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether a low power TV relay centre was installed at Mon town in Nagaland, on trial basis;

(b) the reasons for installing such a low power TV relay centre;

(c) whether Government propose to install TV relay centre of higher capacity so as to cover larger areas by replacing the existing one; and

(d) if so, the time by which it would be installed?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) and (b). Taking into consideration its size, population and the terrain conditions, it was considered adequate to set up only a very low power (2x10W) TV Transmitter to provide TV service in the Mon town. This transmitter has been functioning on regular basis since March, 1989.

(c) and (d). So far as the overall requirement of the Mon district is concerned, the high power (1 KW) TV transmitter under implementation at Mokokchung scheduled to be commissioned into service during 1990-

91 is expected to provide service to parts of Mon district also.

**Seizure of Fodder Producing Machines**

745. SHRIDHARMESH PRASAD VARMA:  
PROF. VIJAY KUMAR MALHOTRA:

Will the Minister of FINANCE be pleased to state:

(a) whether the Directorate of Revenue Intelligence seized some fodder producing machines recently;

(b) if so, the details of machines seized and the names of Indian/Companies/firms/persons which imported them;

(c) whether these machines were exempted from Customs duty and if so, the reasons therefor; and whether the exemptions granted was valid under the Customs Act; and

(d) the punitive steps being taken to obviate such defaults/deviations, if any, in future?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) and (b). The Directorate of Revenue Intelligence have in January, 1990 detained 57 Fodder producing machines valued at approximately Rs. 10.8 crores on the following grounds.

(i) In respect of 50 machines, the importer M/s. Sanjeevani Fodder Production Pvt. Ltd. had apparently not observed the conditions of the adhoc exemption order under which these machines and their spares had been imported;

(ii) 5 machines were apparently fabricated from the spares imported